

No.GOB(I) 1/2018

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 23RD FEBRUARY, 2018.

NOTIFICATION

The following transfers and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	Sri. Buddivantagouda Veeranagouda Patil	Prl. District and Sessions Judge, Kalaburagi.	LXXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court exclusively to deal with criminal cases related to elected MPs/MLAs in the State of Karnataka) (Newly Created Court vide G.O.No.LAW 10 LCE 2018 dated 08.02.2018)
2	Sri.Suresh Laxman Krishnappa Vantigodi	LX Addl. City Civil and Sessions Judge, Bengaluru City.	Principal District and Sessions Judge, Mysuru. (Vice Sri. P.G.M.Patil – due to retire on the afternoon of 28.02.2018)

BY ORDER OF THE HIGH COURT

Sd/-
(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, with a request to make necessary arrangements for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfers.
2. Sri. Buddivantagouda Veeranagouda Patil, Prl. District and Sessions Judge, Kalaburagi, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the forenoon of 01.03.2018.
3. Sri. Suresh Laxman Krishnappa Vantigodi, LX Addl. City Civil and Sessions Judge, Bengaluru City, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post.
4. The Courts concerned.
5. The Registrar General/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Review & Statistics)/Registrar (Recruitment)/Registrar (Administration)//Registrar (Vigilance)/ Registrar (Infrastructure and Maintenance).
6. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
8. The A.R.-cum-P.S. to the Hon'ble Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
13. The Accountant General in Karnataka, Bengaluru.
14. The Director, Karnataka Judicial Academy, Bengaluru.
15. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.

: 3 :

17. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
18. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/ HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
21. Spare copies.